

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3425
TO BE ANSWERED ON 15.03.2018

REPORT ON SECC

3425. SHRI G.M. SIDDESHWARA:
SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the experts have submitted a report on Socio-Economic and Caste Census (SECC) to the Union Government and on the basis of that it has been advised to provide benefits under various schemes;
- (b) if so, the details thereof and the steps taken in this direction;
- (c) the number of people living below poverty line and the number of poor households who require houses along with the number of people coming forward for pension and other facilities due to this report; and
- (d) the quantum of extra burden that would be borne on implementation of various schemes according to the report?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b): Expert Group constituted by the Ministry to study the objective criteria for allocation of resources to States and identification and prioritization of beneficiaries under various programme using Socio-Economic and Caste Census 2011 (SECC – 2011) data has submitted its report. The Expert Group on SECC – Rural, inter alia, has made following major recommendations related to various programmes of the Ministry:-

- (i) Mahatma Gandhi National Rural Employee Guarantee Scheme (MGNREGS) needs to be more focused towards the regions where there is more concentration of landless labourers or people suffering from multi-dimensionality of deprivations.
- (ii) SECC data should be used in the identification of beneficiaries under Deen Dayal Antyodaya Yojana-National Rural Livelihood Mission (DAY-NRLM).
- (iii) The selection of beneficiaries under Pradhan Mantri Awaas Yojana (PMAY) be made using SECC data.
- (iv) The amount of assistance under National Social Assistance Programme (NSAP) needs to be increased annually based on increase in Consumer Price Index.
- (v) Pension for widows in the age group of 18-39 years needs to be instituted. At present Widow Pension is provided only to the widows of age 40 years and above.
- (vi) The Group also recommended that assistance to parents of young disabled children upto 18 years of age for their education and skill development.
- (vii) SECC needs to be updated regularly.

The Ministry is using SECC-2011 data for the implementation of its programmes, including Pradhan Mantri Awaas Yojana-Gramin (PMAY-G), Deendayal Antyodaya Yojana-National Rural Livelihood Mission (DAY-NRLM), Pradhan Mantri Ujjwala Yojana (PMUY) is implemented by the Ministry of Petroleum & Natural Gas using SECC-2011 data.

(c) : As per SECC-2011, out of 17.91 crore rural households, 7.07 crore (39.34%) households have reported on 13 “Automatic Exclusion” parameters for identifying not poor households. 0.16 crore (0.89%) households have reported on 5 “Automatic Inclusion parameters” meant for identifying poorest of the poor. The rest of the households (10.74 crores) were considered on 7 deprivation parameters out of which 8.70 crore households (48.41%) reported deprivation.

(d) : The expert Group has not indicated the quantum of extra burden that would be borne due to use of SECC data on implementation of various schemes, except for National Social Assistance Programme.
